

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/76/KOB/2024 in CP/37/KOB/2021
SECTION	RULE 11
NAME OF PARTIES	CA RAJMOHAN (COMPANY LIQUIDATOR)IN THE MATTER OF M/S CARNELIAN TOUR ME TOUR INTERNATIONAL PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	E.V NAYANAR ASSOCIATES
RESPONDENTS ADVOCATE/ PROFESSIONAL	

29 April 2024

ORDER

IA(C/ACT)/76/KOB/2024 in CP/37/KOB/2021

This is an IA bearing No. 76/KOB/2024 filed by the Liquidator of M/s Carnelian Tour Me Tour International Private Limited under Section 288(1) of the Companies Act, 2013 to place on record the Annexure 1 Quarterly progress report for the period from 01.01.2024 to 31.03.2024.

Learned Counsel, Mr. A C Venugopal appears along with Learned Liquidator, CA Mr. Rajmohan through virtual mode.

The said Annexure 1 Quarterly progress report filed by the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(C/ACT)/76/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)